

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1299

ANSWERED ON:30.11.2006

BARAK MISSILE DEAL

Aaron Rashid Shri J.M.;Acharia Shri Basudeb;Jagannath Dr. M.;Mishra Dr. Rajesh Kumar;Murmu Shri Hemlal

**Will the Minister of DEFENCE be pleased to state:**

- (a) Whether the Government's approval on the Barak Missile deal with Israel Aircraft Industries has been opposed by the Indian scientists;
- (b) If so, the details thereof ;
- (c)Whether the Government has taken action against the persons found involved for committing irregularities in the Barak Missile deal; and
- (d) If so, the details thereof ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) No, Sir.

(b) Does not arise.

(c)&(d) : In view of certain allegations regarding procurement of Barak-I Anti Missile Defence (AMD) systems, the case was referred to CBI for investigation.The CBI has filed an FIR at New Delhi on 9.10.2006 in this regard.